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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.851/252/HDB/2018
NAME OF THE COMPANY	Prasad Sivani Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	Prasad Sivani Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANIKUNNA	ADVOCATE	6 Prasad Farms Srid. a. 944140570	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Harish Reddy	Advocat	9052414366	KAR 

ORDER

Counsel for Applicant is present. Shri K. Harish Reddy, Counsel for RoC (H) is also present.

Heard both sides.

List it for orders on 07.09.2018.


Member (J)

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